

**Military Build Up in Kashmir by Pakistan**

709. SHRI SHYAM SUNDER MOHAPATRA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware that a few provinces of the occupied Zone of Kashmir have been annexed by Pakistan for military build up; and

(b) if so, what steps Government propose to take in the matter?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) and (b) Government have seen media reports to this effect and have taken up the matter with the Government of Pakistan asking for an authentic version of President Zia's statement. Our well known position is that juridically and constitutionally the territories of Gilgit, Hunza and Skardu are parts of the Indian State of Jammu and Kashmir.

**Construction of Branch/Service Lines in Delhi Cantt.**

710. SHRI JAGANNATHRAO JOSHI: Will the Minister of DEFENCE be pleased to refer to the answer to Unstarred Question 925 given in the Rajya Sabha on the 27th August, 1981 and state:

(a) whether it is a fact that some amount towards the cost of construction of branch/service lines in Sadar Bazar in Delhi Cantt. has been deposited with the M.E.S. Delhi Cantt;

(b) whether it is also a fact that M.E.S. Delhi Cantt. charges 16½ per cent as establishment charges plus 3 per cent contingency charges whereas N.B.C.C. who are specialised in the work, charge altogether 10 per cent for the work done through them; and

(c) what are the reasons of handing over this work to M.E.S. rather than to N.B.C.C.?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) Yes, Sir.

(b) It is a fact that M.E.S. Delhi Cantt. charges 16½ per cent as establishment charges plus 3 per cent contingency charges.

(c) The M.E.S. have already laid the trunk and main sewer lines of the Central Sewage Scheme Phase-I. The Cantonment Board have entrusted their portion of the work also to the M.E.S. for technical coordination and for convenient dovetailing of the total integrated scheme. It is also the general practice in all Cantonment Boards to execute their work schemes through the M.E.S. as deposit work.

**Constitution of Works Committee for Delhi Cantonment Board**

711. SHRI JAGANNATHRAO JOSHI: Will the Minister of DEFENCE be pleased to refer to the answer to Unstarred Question 926 given in the Rajya Sabha on the 27th August, 1981 and state:

(a) whether the constitution of the Works Committee for Delhi Cantonment Board has since been completed;

(b) if not, what are the reasons therefor; and

(c) by when the said Committee is likely to start functioning?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) Yes, Sir.

(b) and (c) Do not arise.

**Shifting of Jhuggi Jhonpris from Delhi Cantonment Area**

712. SHRI JAGANNATHRAO JOSHI: Will the Minister of DEFENCE be pleased to refer to the answer to Unstarred Questions 2830 and 173 given in the Rajya Sabha on the 17th September, 1981 and 10th December 1981 respectively and state: